GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 1733 TO BE ANSWERED ON 08.12.2021

HIGH TICKET CHARGES

1733. DR. KALANIDHI VEERASWAMY:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government has converted passenger trains into express trains;

(b) if so, the details thereof and the reasons therefor;

(c) whether after converting passenger trains to express trains, the fare has been charged as per express trains i.e. more than the passenger trains;

(d) if so, the reasons therefor;

(e) whether the Government is aware that the Railways is charging higher fares by only changing the name/number of these trains; and(f) if so, the reasons therefor?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) and (b) Speeding up of trains is a constant endeavour and continuous process on Indian Railways and is dependent *inter-alia* on factors like availability/upgradation of track, doubling of sections, up-gradation of rolling stock, high power locomotives, etc. Accordingly, it has been decided to upgrade 364 Passenger services as Express services during 2020-2021.

(c) to (f) Passenger fare is charged as per categorisation of train service. Trains which were being operated as Mail Express Specials (MSPC) and Holiday Specials (HSP) due to Covid Pandemic, and were included in the working time table, 2021 are now being operated with regular number and with fare and categorisation as applicable. However, due to pandemic situation second class of such trains will continue to run as reserved except any relaxation permitted in special case.

Besides, naming and numbering of trains is dependent on nature of services viz. Passenger, Express, MEMU and DEMU etc which *inter-alia* is based on their speed and nature of rolling stock.

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